Declaration of Assets and Liabilities

50(E)

11.1.2x
aged.

Year. 2024-25

| / | I, | TICHAN | A KUN | MARI, sor | n/dai | ughter/wife of SRI PREM KUMAR | |
|-----|----|--------|--------|-----------|-------|---------------------------------|----|
| ed. | | 28 | years, | belonging | to | BIHAR LEGISLATIVE ASSEMBLY PATT | AL |
| | | | | | | ATTENDENT | |

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give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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(182)

| Sr. No. | Description | Self | Spouse Name(S) | Dependan t-1 Name | Dependant- 2 Name | Dependan t-3 Etc. Name |
|--|--|------------------------|-------------------|-------------------------|-------------------------|------------------------------|
| (i) | Cash | 20000 | NIL | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 40,000 | NIL | NIL. | NIL | NIL |
| (iii) | Bonds, Debentures and Shares in companies | MIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | NIL | NIL | NIL | MIL | MIL |
| (v) | Motor Vehicles (details of make, etc.) | WIL | MIL | MIL | NIL | WIL |
| (vi) | Jewellery (give details of weight and value) | 5gm Gold 5gm Silver | NIL | NIL | NIL | VIL |
| (vii) Other assets, such as values of claims / interests | | NIL | NIL | MIL | MIL | MIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependan t-1 Name | Dependan t-2 Name | Dependant- 3 Etc. Name |
|------------|---|------|-------------------|-------------------------|-------------------------|------------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIT | NIL | MIL | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | MIL | NIL | NIL | NIL | MIL |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | MIL | NIL | MIL |
| (v) | Others (such as interest in property) | NIL | MIL | NIL | MIL | MIL |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. Description | | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as | |
|-----------------|--|---|-----------------------|--|
| (a) | (i) Loans from Banks | NIL | NIL | |
| | (ii) Loans from financial institutions | MIL | MIL | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL | |
| | (b) dues to departments dealing with supply of water | MIL | MIC | |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL | |

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|-----|--|---|-----|
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | MIL | NIL |
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | MIL PAN-DHNPK4193R | MIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | VIIS | MIL |
| | (iv) Property Tax | MIL | MIL |

Personal Detail

| c. <u>Personal De</u> | <u>etan</u> | |
|-----------------------|-------------|--|
| GPF/CPF/PRAN No. | :- | PRAN - 110165365670 |
| Gender | :- | F . (M/E) |
| Date of Birth | :- | 0 4 0 2 1 9 9 5 (DD/MM/YYYY) |
| Class/Group | :- | C (A/B/C) |
| Cadre | :- | OFFICE ATTENDENT, B.V.S., PATNA |
| | | (Full Name e.g. B.A.SBihar Administrative Service, |
| Home District | | B.S.S Bihar Secretariat Service etc.) |
| nome district | :- | AURANGABAD |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature जिल्ला कुमारी

Name of Employee: Nandita Kumari

Place: PATNA

Designation: Office Attendent

Date: 11 02 2025

Department: BIHAR LEGISLATIVE ASSEMBLY PATNA

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

-11/02/2025